

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1289
ANSWERED ON:27.10.2008
BASE DEPOTS OF FCI
Khaire Shri Chandrakant Bhaurao

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of Base Depots with the Food Corporation of India (FCI) for the distribution of food under the Targeted Public Distribution System, State-wise;
- (b) whether the said depots are sufficient for meeting the needs of the States;
- (c) if so, the details thereof, State-wise;
- (d) the names of the districts without any base depots in various States; and
- (e) the action being taken by the Government for opening base depots in these districts?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a), (b) & (c): FCI had 1613 number of owned/hired depots as on 30.06.2008, which are presently sufficient for meeting the needs of the States and State-wise details are given in statements enclosed at Annexure-I
- (d): Details of revenue district with base depots and without base depots are given in the statement enclosed at Annexure-II
- (e): The Revenue Districts where FCI's depot is not available, are attached to a base depot in adjoining Revenue District.